

HIGH COURT OF SIKKIM
GANGTOK

No.: 30...../HCS

Date:- 18.8.23.....

N-O-T-I-F-I-C-A-T-I-O-N

If not already specified under any notification issued earlier, the Hon'ble, the Chief Justice, shall either be the Patron-in-Chief or the Ex-Officio Chairperson (as the case may be) of any Committee constituted under order(s) passed by the Hon'ble, the Chief Justice.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General
High Court of Sikkim

Memo No. 1735-52
Dated Gangtok, the 18 August, 2023
Copy to:-

1. Additional Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok
2. Additional Registrar-cum-Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok
3. Deputy Registrar-cum-Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok
4. Ld. Principal District & Sessions Judge, Gangtok(*Pakyong i/c*)-cum-OSD to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok
5. Ld. District & Sessions Judge, Gyalshing(*Soreng i/c*)
6. Ld. District & Sessions Judge, Namchi
7. Ld. District & Sessions Judge, Mangan
8. Director, Sikkim Judicial Academy, Sokeythang, Gangtok
9. Member Secretary, Sikkim State Legal Services Authority, Gangtok
10. All Chief Judicial Magistrate-cum-Civil Judge(SD)
11. All Civil Judge-cum-Judicial Magistrate(JD)
12. All Section In-charge, High Court of Sikkim, Gangtok
13. Personal file and
14. Guard file


18/08/2023
REGISTRAR(JUDICIAL SERVICE)